

(e) 48 applications recommended by State Governments for grant of industrial licences for the establishment of new sugar factories are pending. These applications will be taken up for consideration when a decision to licence more new factories against the Fourth Plan target is reached. State-wise position of these applications showing the proposed location of the factories is given in the statement, laid on the Table of the House. [Placed in Library. See No. LT-7440/66].

Agricultural Production Programme in Mysore

2597. Shri H. C. Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any high-yielding variety in Agricultural Production Programme has been introduced in Mysore State during the Third Plan period;

(b) if so, the details thereof as regards, the seeds supplied, varieties introduced, acreage cultivated, Central assistance given and the results achieved; and

(c) the programme of high-yielding varieties in the State during the Fourth Plan as proposed?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No.

(b) Does not arise.

(c) The High-Yielding Varieties Programme was launched from the Kharif Season of 1966-67 in all the State including Mysore State.

During the current discussions on State Plans the Mysore Government have accepted a target of 15.825 lakh acres for the Fourth Five Year Plan. The actual coverage under High-Yielding Varieties Programme during the last Kharif season in the State was 92.750 acres against a target of

1,665,000 acres. The target for Rabi Summer 1966-67 has been fixed at 1,37,000 acres.

National Highways and Bridges in Mysore

2598. Shri H. C. Linga Reddy: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the amount set apart for the National Highways and bridges in Mysore State during the Third Plan Period;

(b) the reasons for the shortfall in expenditure if any;

(c) the amount allotted to other States under the same programme in the Third Plan period; and

(d) the programme of National Highways in Mysore State during the Fourth Plan period with the proposed provision of expenditure?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). An amount of Rs. 103.66 lakhs was allotted to Mysore during the Third Five Year Plan for construction of National Highways (Original) works for roads and bridges. Against this, the actual expenditure was Rs. 88.52 lakhs. The main reasons for shortfall in expenditure were (i) delay in land acquisition proceedings, (ii) late fixation of agencies for execution of works, and (iii) economy measures adopted towards the close of the plan period.

(c) A statement showing the final allotments made to State Governments other than Mysore for the construction of National Highways (Original) works during the Third Five Year Plan is laid on the Table of the House. [Placed in Library. See No. LT-7441/66].

(d) The Fourth Five Year Plan for the development of National Highways has not so far been finalised.